

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 52

TCP 87/2012

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.06.2024

NAME OF THE PARTIES: **RAKESH KABRA & ANR Vs. NRK**
OVERSEAS (INDIA) PVT.LTD. &ORS.

SECTION 397- 398 OF COMPANIES ACT.

ORDER

1. Ld. Counsel for both the sides are present.
2. learned counsel for the respondent seeks 4 days time to place on record their written submissions.
3. List this matter on 25.06.2024 for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Prajakta